

**PARTIAL MODIFICATION OF CONSTITUTION OF BENCHES OF
HIGH COURT OF JHARKHAND, RANCHI Dt. 20.12.2022,
FOR 22.12.2022 & 23.12.2022**

DIVISION BENCH

1	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Ambuj Nath (Thursday)	(2 nd Half)	D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Acq. Appeal (D.B.), Govt. Appeal (D.B.) Cr.M.P., Cr. Rev.:- Orders, Admission & Hearing. Cr.Appeal (D.B.) :- Hearing (on Bail & in custody). Writ petitions in second round of litigation based on alleged delay or other grounds in disposal of mercy petitions or application for commutation, Appeal of convicts who are still in custody (Jail Appeals irrespective of Years). (Tied up and Assigned matters on Thursday)
---	---	------------------------	--

SINGLE BENCHES

1	Hon'ble Mr. Justice Rongon Mukhopadhyay (Thursday) (Friday)	(1 st half) (Whole Day)	B.A. :- Orders & Admission as well as Tied up & Assigned matters.
2	Hon'ble Mr. Justice Gautam Kumar Choudhary (Thursday to Friday)	(1 st half) (After the above)	A.B.A. :- Orders & Admission CMP under Article 227 of Constitution of India :- Fresh filing, Orders, Admission & Hearing. Cr.Rev. :- Fresh Filing Cr.Rev. (2017 onwards) :- Orders, Admission & Hearing (Tied up & Assigned matters on Friday)..
3	Hon'ble Mr. Justice Ambuj Nath (Thursday) (Friday)	(1 st half) (Whole day)	B.A. :- Orders & Admission . A.B.A. :- Orders & Admission as well as . Tied up & Assigned matters